

In the court of Smt. Asha. K.S Pri. Civil Judge and JMFC,
cause lis dated 03.06.2020 for arguments / Hearing

Sr. No.	Cases	Next Purpose	Advocate Name
Morning session			
1	O.S./43/2016	HEARING	BR
2	O.S./185/2016	HEARING	Shivaprasad Kumar
3	O.S./113/2017	HEARING	Umesh K
4	O.S./105/2018	HEARING	Venkatasubha Rao
5	O.S./207/2018	HEARING	Doddamallalah B
6	O.S./343/2018	HEARING	Manjunatha S
7	O.S./201/2014	ARGUMENTS	CHJ
8	EX/24/2015	ARGUMENTS	Hanumantharayappa
9	EX/25/2015	ARGUMENTS	Hanumantharayappa
10	O.S./133/2012	ARGUMENTS	KU V/s KV
Afternoon sessions			
11	O.S./215/2019	HEARING	p. dattathreya
12	O.S./301/2019	HEARING	sannakaregowda
13	O.S./99/2020	HEARING	R.Survesh
14	O.S./215/2012	ARGUMENTS	Ku V/s SB
15	O.S./101/2014	ARGUMENTS	Jayaramiah
16	C.C./735/2018	HEARING	B.N.A
17	CrI.Misc./407/2017	ARGUMENTS	Yathish V.N.
18	C.C./274/2019	HEARING	R.U.
19	P.C.R./129/2019	HEARING	Jagadeesh S.G.
20	C.C./1131/2019	HEARING	C.N. Mallmarayappa

Place: Srir
date: 02.06.20

Ash-KS 2/6/2020
Pri. Civil Judge
JMFC
Srir

Senior Civil Judge & J.M.F.C Sira.
Cause list dated: 03/06/2020

Sl. No.	Case No.	Stage	Advocate Name
Forenoon Session			
1.	RA 4/2015	Arguments	H.W.A, G.B.H
2.	RA 30/2015	Arguments	Y.R.B, P.B.S
3.	OS 125/2015	Arguments	G.S.R, Y.R.B, S.R
4.	OS 129/2015	Arguments	P.M.R(P.D.T), K.K.R, P.B.S, R.J
5.	RA 49/2015	Arguments	M.D.A, Y.R.B, D.S.S, K.U
6.	RA 18/2014	Arguments	G.B/S.B, Y.R.B
7.	RA 13/2016	Arguments	B.D.M, J.M.M
8.	RA 56/2016	Arguments	K.U, J.A
9.	MA 6/2017	Arguments	U.R.K, H.B.V
10.	RA 6/2017	Arguments	E.H, D.S.R

Afternoon Session

1.	RA 46/2017	Arguments	R.K, JA
2.	RA 47/2017	Arguments	G.S.R, D.S.K
3.	MA 12/2018	Arguments	P.D.T
4.	RA 2/2019	Arguments	P.D.T, C.M
5.	MA 22/2019	Arguments	P.B.S, K.B
6.	RA 4/2019	Arguments	G.B.H, J.A
7.	RA 33/2013	Arguments	S.N.K, R.S
8.	MC 21/2015	Arguments	S.H.B, B.J.R
9.	RA 19/2016	Arguments	K.U, B.N.A
10.	RA 64/2016	Arguments	Y.R.B, Y.T.R

Place : Sira
Date: 02.06.2020



(S. Mahesh)

Senior Civil Judge and J.M.F.C
Sira.

*Senior Civil Judge
& J.M.F.C. SIRA.*

Senior civil judge and JMFC., Pavagada
Cause list Dated 03/06/2020

Session	Sl No.	Case Number	Stage	Plaintiff Adv	Respondent / Deff Adv
Morning Session	1	RA 6/2019	Arguments	ANR	GCM
	2	RA 28/2019	Arguments	MB	ISA/DPR
	3	RA 34/2019	Arguments	ISA	MBM
	4	RA 81/2019	Arguments	STN	IRL
	5	MC 22/2017	Orders	ISA	MN
	6	MC 13/2018	Orders	PSK	MB
	7	MC 23 /2018	Orders	RV	ISA
	8	MA 9/2019	Orders	MN	PR
	9	MA 17/2019	Orders	MB	DVS
	10	OS 15/2020	Orders	NNR	
After noon Session	11	OS 16/2020	Orders	ANR	
	12	MVC 1004/2020	Issues	SRV	BHP
	13	OS 17/2017	Arguments	BGFS	MN
	14	RA 23/2019	Arguments	MB	ISA
	15	OS 15/2019	Arguments	DPR	PR
	16	RA 74/2019	Arguments	MN	SRV
	17	RA 39/2019	Arguments	STN	MN
	18	MVC 385/2017	Judgment	KVSN	PVY/ANR
	19	MVC 1254/2017	Judgment	MJA	KVSN
	20	RA 86/2019	Judgment	MN	

W. M. M. S.
Senior Civil Judge and
JMFC Pavagada

Cause List of 03 .06.2020 of Prl.Civil Judge & JMFC,
Pavagada

	Sl.No	Case No.
Morning Session	1	CC 274/2016
	2	PCR 43/2019
	3	C.Misc 4/2019
	4	C.Misc 277/2019
	5	O.S 47/2014
	6	O.S 57/2014
	7	O.S 223/2015
	8	O.S 354/2015
	9	O.S 435/2015
	10	O.S 19/2016
Afternoon Session	11	O.S 63/2015
	12	O.S 111/2016
	13	O.S 339/2017
	14	O.S 367/2017
	15	O.S 95/2018
	16	O.S 91/2019
	17	O.S 263/2019
	18	O.S 281/2019
	19	Ex. 08/2010
	20	Ex. 19/2011

**In the court of Prl.Civil Judge & JMFC, Kunigal, Cause list
dated :03.06.2020
Morning Session Cases**

Sl.No.	Case No.	Stage	Advocate Name	
			Plaintiff	Defendant
1	O.S. 339/2019	Orders	C.S.C	P.S
2	O.S 543/2019	Orders	A.R.R	D.S
3	O.S 479/2019	Orders	T.V.K	G.R.K
4	O.S 321/2015	To hear	Y.K.Y	D.S
5	O.S 43/2016	To hear	P.S	M.G
6	O.S 309/2016	To hear	M.A.C	G.R.K
7	O.S 163/2019	To hear	C.S.C	B.R.R
8	O.S 299/2019	To hear	G.R.K	B.R.R
9	O.S 401/2017	To hear	K.R.L	N.A
10	O.S 455/2018	To hear	B.T.N	A.K.P
Afternoon cases				
11	O.S 165/2017	To hear	M.G	S.R.R
12	O.S 27/2016	For arguments	B.T.R	N.A
13	O.S 21/2017	For arguments	C.G.P	Ex-parte
14	O.S 251/2016	For arguments	K.N.S	K.M.T
15	O.S 365/2019	To hear	K.S.P	D2-N.R.R
16	O.S 467/2019	To hear	D.S	H.D.R
17	O.S 313/2016	To hear	K.M.T	Ex-parte
18	O.S 245/2019	To hear	C.G	D5-D.S , D1 to 4 V.R
19	C.C 339/2019	Arguments	K.N.A	C.J.M
20	C.C 1345/2017	Arguments	T.M.S	B.G.R

Place: Kunigal
Date:02/06/2020

Sd/-
Prl.Civil Judge & JMFC,
Kunigal

Senior Civil Judge and JMFC ., Kunigal

In the Court of Sri. Raghavendra.R Civil Judge (SR.DN)

Cause List Dated 03.06.2020

Case Type	Case No./Year	Sub stage	Advocate
SUMMONS			
OS	13/2020	Summons	Suresha.N

Sd/-
Senior Civil Judge & JMFC, Kunigal